

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.01.2022 (FRIDAY)

COURT -II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2651 of 2021 in Comp. App. (AT) (Ins) No. 1225 of 2019	Abhay Mehta Vs. Industrial X-Ray & Allied Radiographers Pvt. Ltd. & Ors.	Rohit Rathi	Abhinav Gupta-R1 Dhawal Deshpande-R2 Geeta Lundwani
2.	I.A. No. 1528 of 2021 in Competition App. (AT) No. 07 of 2021	Indian Laminate Manufacturers Association Vs. Competition Commission of India & Ors.	M M Sharma	Swaroop George-R4 Nidhi Raj Bindra-R8 Rahul Gajera-R13 J.C. Patel-R16 & R18 Ramesh Kr. Chowdhary-R17
3.	Contempt Case (AT) No. 09 of 2021 in Comp. App. (AT) (Ins) No. 83 of 2020	Manish Sukhani Vs. Shubha Sharma & Ors.	Zeeshan Diwan	Anuragh Robin-R1 Darpan Sachdeva Sunil Fernandes-R2

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 581 of 2019	Hari Singh Thakur. Vs. Universal Enterprises.	Virendra Rawat	Vijender Mann-R1 KK Mishra Mohit Singh-CS Asiya Khan
5.	Comp. App. (AT) (Ins) No. 755 of 2021	Airwil Intellicity Social Welfare Society Vs. Ascot Projects Pvt. Ltd. & Ors.	Kumar Mihir	Sameer Rastogi-R3 Atul Sharma-R4

For Hearing

6.	Comp. App. (AT) (Ins) No. 146 of 2020 (PH)	Dr. P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors. With	Saurabh Kalia	Gautam Swarup Gunjan Jindal-R1 WF Moses R. Venkata Vardhan Kartikya Asthana-R3
7.	Comp. App. (AT) (Ins) No. 1121 of 2020 (PH)	P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.	Saurabh Kalia	Gunjan Jindal Gautam Swaroop-R1 Anirudh Wadhwa Aparajito Sen Kartikya Asthana-R3
8.	Comp. App. (AT) (Ins) No. 413 of 2021 (PH)	Damodar Valley Corporation Vs. Shriramrathi Steels Pvt. Ltd & Anr.	Madhumita Bhattacharjee	Ishaan Saha Kanchan Yadav-R2

9.	Comp. App. (AT) (Ins) No. 637 of 2019	Liberty House Group Pte Ltd. Vs. Dinkar T. Venkatasubramanian	Prachi Johri	Sumesh Dhawan Sumant Batra-RP
10.	Comp. App. (AT) (Ins) No. 584 of 2020	Andhra Pradesh State Financial Corporation VS. Kalptaru Steel Rolling Mills Ltd. & Anr. With	Gautam Singh	Anoop Prakash Awasthi-R1 Avinash Mohapatra- R2
11.	Comp. App. (AT) (Ins) No. 866 of 2020	Kalptaru Steel Rolling Mills Ltd. Vs. Southern Power Distribution Company of A.P.Ltd. With	Anoop Prakash Awasthi	Rakesh K. Sharma Tanvi Gupta Nishant Sharma Vikramjit Banerjee
12.	Comp. App (AT) (Ins) No. 914 of 2020	Southern Power Distrubution Company of A.P.Ltd. Vs. Kalpatru Steel Rolling Mills Ltd. With	Rakesh K.Sharma	Anoop Prakash Awasthi
13.	Comp. App. (AT) (Ins) No. 1078 of 2020	Southern Power Distribution Company of A.P. Ltd. Vs. Kalpataru Steel Rolling Mills Ltd. & Ors. With	Nishant Sharma	PBA Srinivasan Avinash Mohapatra Parth Tandon-R2 Gautam Singh-R3
14.	Comp. App. (AT) (Ins) No. 68 of 2021	Andhra Pradesh State Financial Corporation Vs. Kalptaru Steel Rolling Mills Ltd. & Anr.	Gautam Singh	PBA Srinivasan Anoop Prakash Awasthi-R1 Nikitha Ross-R2
15.	Comp. App. (AT) (Ins) No. 712 of 2021	Rakesh Bhatia Liquidator of P.K. Sales Company Pvt. Ltd. Vs. —	Sunder Khatri	
16.	Competition App. (AT) No. 03 of 2021	Supertech Ltd. Vs. Competition Commission of India & Anr.	G.R. Bhatia	

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By order of Hon'ble Chairperson
-sd/-
Registrar